

### Child labour in the country

2257. SHRI RAMDAS AGARWAL:  
Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that percentage of child labour in the country is highest in the world; and

(b) the average allocation made for the child labour welfare schemes during the periods of 1st and 7th five year plan?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SING GHATOWAR): (a) No, Sir.

(b) There was no specific allocation earmarked for Child Labour Welfare Schemes in the Ministry of Labour prior to the year 1979-80 when an allocation of Rs. one lakh was made. Allocation of Rs. 13.75 lakhs and Rs. 510.00 lakhs were made during the sixth and seventh plan periods respectively (1980-85 and 1985-90).

12.00 Noon

(The Deputy Chairman in the Chair)

### PAPERS LAID ON THE TABLE

डा० बापू कालदास : शरद पवार जी, आपके जन्म-दिन पर शुभकामनाएँ।

डा० रत्नाकर पाखडेय : सारा सदन आपको बधाई देता है।

- I Report and Accounts (1990-91) of the Mazagon Dock Limited, Bombay and related papers.
- II Report and Accounts (1990-91) of the Goa Shipyard Limited, Goa and related papers
- III Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Calcutta and related papers.
- IV Report and Accounts (1990-91) of the Bharat Earth Movers Limited, Bangalore and related papers.
- V Report and Accounts (1990-91) of the Hindustan Aeronautics Limited, Bangalore and related papers.

VI. Report and Accounts (1990-91) of the Mishra Dhatu Nigam Limited, Hyderabad and related papers.

VII Report and Accounts (1990-91) of the Bharat Dynamics Limited, Hyderabad and related papers.

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): Madam I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

I (a) Annual Report and Accounts of the Mazagon Dock Limited, Bombay, for the year 1990-91, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the Report.

[Placed in Library. See No. LT-946/91 for (a) and (b)]

II (a) Annual Report and Accounts of the Goa Shipyard Limited, Goa, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon:

(b) Statement by Government accepting the Report.

[Placed in Library. See No. LT-947/91 for (a) and (b)]:

III (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the Report.

[Placed in Library. See No. LT-947/91 for (a) and (b)]

IV (a) Twenty-seventh Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the Report.

[Placed in Library. See No. LT-949/91 for (a) and (b)]

V (a) Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the Report.

[Placed in Library. See No. LT-952/91 for (a) and (b)]

VI (a) Seventeenth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the Report.

[Placed in Library. See No. LT-950/91 for (a) and (b)]

VII (a) Twenty-first Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the Report.

[Placed in Library. See No. LT-951/91 for (a) and (b)]

I. Accounts (1990-91) of the Himalayan Mountaineering Institute, Darjeeling and related papers.

II Notification regarding eligibility of women for appointment as officers in the Indian Navy in specified cadres/Branches.

SHRI SHARAD PAWAR: Madam, I also lay on the Table—

I. A copy (in English and Hindi) of the Annual Accounts of the Himalayan

Mountaineering Institute, Darjeeling, for the year 1990-91, and the Audit Report thereon. [Placed in Library. See No. LT. 953/91]

II. A copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 230, dated the 26th October, 1991, regarding eligibility of women for appointment as Officers in the Indian Navy in specified Cadres/Branches.

[Placed in Library. See No. LT-945/91]

Report and Accounts (1990-91) of the National Co-operative Consumers' Federation of India Limited, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Twenty-sixth Annual Report and Accounts of the National Co-operative Consumers' Federation of India Limited, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Federation: [Placed in Library. See No. LT-919/91 for (a) and (b)]

I Report and Accounts (1990-91) of the National Research Development Corporation, New Delhi and related papers.

II Report and Accounts (1990-91) of the various Scientific Institutes and related papers.

III Notifications under Central Administrative Tribunals Act, 1985.

IV Notification Publishing the Indian Forest Service (Appointment by Promotion) First Amendment Regulations, 1991.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI MATI MARGARET ALVA): Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-